

[Shri Vidya Charan Shukla]

versions), published in Notification No. G.S.R. 633 in Gazette of India dated the 18th April, 1970 under clause (5) of article 320 of the Constitution, together with an explanatory note. [Placed in Library. See No. LT-3523/70]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—

(i) The Indian Forest Service (Pay) First Amendment Rules, 1970, published in Notification No. G. S. R. 603 in Gazette of India dated the 11th April, 1970. [Placed in Library. See No. 3524/70]

(ii) The Indian Police Services (Fixation of Cadre Strength) Second Amendment Regulations, 1970, published in Notification No. G. S. R. 635 in Gazette of India dated the 18th April, 1970. [Placed in Library. See No. LT-3525/70]

(iii) The Fourth Amendment of 1970 to the Indian Police Service (Pay) Rules, 1954, published in Notification No. G.S.R. 636 in Gazette of India dated the 18th April, 1970. [Placed in Library. See No. LT-3526/70]

(iv) The Third Amendment of 1970 to the Indian Administrative Service (Pay) Rules, 1954, published in Notification No. G.S.R. 637 in Gazette of India dated the 18th April, 1970. [Placed in Library. See No. LT-3527/78]

(v) The Indian Administrative Services (Appointment by promotion) Amendment Regulations, 1970, published in Notification No. G.S.R. 652 in Gazette of India dated the

25th April, 1970, [Placed in Library. See No. LT-3528/70]

(vi) The Indian Police Service (Appointment by Promotion) Amendment Regulations, 1970 published in Notification No. G.S.R. 653 in Gazette of India dated the 25th April, 1970. [Placed in Library. See No. LT-3529/70]

(vii) The Fifth Amendment of 1970 to the Indian Police Services (Pay) Rules, 1954, published in Notification No. G. S. R. 654 in Gazette of India dated the 25th April, 1970. [Placed in Library. See No. 2531/70]

(viii) The Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulation 1970, published in Notification No. G. S. R. 655 in Gazette of India dated the 25th April, 1970. [Placed in Library. See No. LT-3532/70]

#### AUDIT REPORT AND ANNUAL ACCOUNTS OF PARADIP PORT TRUST

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : I beg to lay on the Table a copy of the Annual Accounts of the Paradip Port Trust for the period from 1st November, 1967 to 31st March, 1968 and the Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trust Act, 1963. [Placed in Library. See No. LT-3533/70]

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTION

#### MINUTES

SHRI G. G. SWELL (Autonomous Districts) : I beg to lay on the Table the

Minutes of the sittings (58th to 64th) of the Committee on Private Members' Bills and Resolutions held during the current session,

motion in regard to the Committee on Public Undertakings :—

#### MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

- (1) "I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 6th May, 1970, adopted the following motion in regard to the Committee on Public Accounts :—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to associate with the committee on Public Accounts of the Lok Sabha for the term beginning on 1st May, 1970 and ending on the 30th April, 1971, and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee :—

1. Shri S. B. Bobdey
2. Shri Banka Bihary Das
3. Shri P. C. Mitra
4. Shri Niranjan Varma
5. Shrimati Vidyawati Chaturvedi
6. Shri Thilal Villan
7. Shri Sheel Bhadra Yajee

- (If) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 6th May, 1970 adopted the following

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate five members from the Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term beginning on the 1st May, 1970 and ending on the 30th April, 1971, and do proceed to elect, in such manner as the Chairman may direct, five members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee :—

1. Shri Syed Ahmed
2. Shri Balachandra Menon
3. Shri Dahyabhai V. Patel
4. Shri B. C. Pattanayak
5. Shri Kota Punnaiah

#### ASSENT TO BILL

SECRETARY : Sir, I lay on the Table the Appropriation (No. 2) Bill, 1970 passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 1st May, 1970.

#### BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 18th May, 1970, will consist of :—

- (1) Consideration of any Item of Government Business carried over from today's Order Paper.